

2025
THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

C O R R I G E N D U M

No. 933-R(R&M)/2025

Dated: 07/02/2025

This is to refer to the Court's Notification No. 880-R(R&M) dated 06/02/2025, published in the Court's website containing the result of Written Test (Phase-I) of 09 Assistant Court Officers in connection with promotional examination for the post of Assistant Registrar (Protocol) and to inform that the Qualifying Marks-18 Marks @ 60% under the heading "Remarks" in 4th column shall be read as Qualifying Marks-13½ Marks @ 45% and thus the remarks against Sri Aloke Chatterjee and Sri Shibu Mukherjee under Sl. No. 2 & 9 respectively should be read as "Q".

All other information in the result shall remain unchanged.

Sd/-
Registrar
(Recruitment & Management)
High Court, Appellate Side, Calcutta